

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.206
IA-5603/2020
In
IB-767(ND)/2019

IN THE MATTER OF:

M/s. IL&FS Financial Services Ltd

.....**APPLICANT/PETITIONER**

Vs.

M/s. Parsvnath Developers Ltd.

....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Pranav Vyas, Mr. Satendra K Rai,
Mr. Pravar Veer Misra, Advocates

For the Respondent

: Mr. Arpit Dwivedi, Advocate.

ORDER

Let this matter be listed before the Regular Bench on **12.04.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**